NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/623/(IB)/2017

NAME OF THE PETITIONER(S)

: INDIAN BANK

NAME OF THE RESPONDENT(S)

: NSR STEELS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N. Chandra Roch

Applicant.

ORDER

Counsel for the Petitioner present and submitted the Application under section '7' of the IBC, 2016. No representation on behalf of the Respondent. The Registry is directed to issue notice to the Respondent. Counsel for the Petitioner is also directed to send private notice along with the copy of the petition to the Registered Office of the Respondent and also send E-mail to its user name and file proof of sending the same before the next date of hearing. Put up on 10.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)